

**Increase in priority quota of LPG Connections to members of Parliament**

1582. SHRI HARISHNH CHAVDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received any request from the Members of Parliament to increase their priority quota of LPG connections;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). There is no such proposal at present to increase the quota of LPG connections to be released on the recommendations of MPs.

**LPG Distributionship to local people of Maharashtra**

1583. SHRI MOHAN RAWALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the proposals of the Bharat Petroleum and Hindustan Petroleum to give distributorship of LPG to local people of Maharashtra;

(b) whether instructions are proposed to be issued in this regard; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) According to the selection guide presently being followed by the Oil Industry all over India including Maharashtra, any person who fulfils the eligibility criteria including the condition relating to resi-

dential qualification can apply for distributorship.

(b) and (c). No change is proposed.

**Population as per 1991 Census**

1584. SHRI SHARAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the increase in population recorded as per 1991 census State-wise/UT wise;

(b) the growth rate of population recorded during this decade as compared to that in the earlier decade State/Union Territory wise;

(c) which of the state registered a decline in the growth rate and which showed an increase and to what extent; and

(d) the increase in rural and urban population and the growth rate in each sector, State/Union Territory wise and the male-female break up thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The increase in population recorded in the 1991 Census over the population as recorded in the 1981 Census for India, States and Union Territories is given in column 2 of Statement-I enclosed.

(b) The growth rates of population during the decades 1981-1991 and 1971-81 for India, States and Union Territories are shown in columns 5 and 8 respectively of Statement-I.

(c) The names of the States/Union Territories which have registered a decline in the growth rate during the decade 1981-